

HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT

Endt. No. 8172 /
III-6-5/16 (JJC-59)

Bilaspur, dated 18th/09/2020

Copy of Notification No. F 11-3/2013/WCD/50, dated 18/09/2020 issued by the Deputy Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to :-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (13) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Registrar (Vigilance/I. & E./Judicial/S. & A. Cell), High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur *for information.*
- (19) District & Sessions Judge, Surguja at Ambikapur for information & necessary action.

- (20) Joint Registrar (S. & A. Cell/ C.S.J.A.), High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Additional Registrar (Judicial/D.E. & E./Admn./O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Central Project Coordinator, E-Courts Mission Mode Project-cum-I/c Registrar (Computerization), High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (25) Shri Dular Singh, II Civil Judge Class-I/JMFC, Ambikapur, *for information & compliance.*
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (27) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur *for information.*
- (28) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official web-site of this High Court.

Sanjay
18.09.2020

(SANJAY KUMAR JAISWAL)
I/c - REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
WOMEN AND CHILD DEVELOPMENT DEPARTMENT
MANTRALAYA
MAHANADI BHAVAN, NAVA RAIPUR ATAL NAGAR

// NOTIFICATION //

Atal Nagar, date 18-09-2020

क्रमांक एफ 11-3/2013/मनवि/50: In exercise of the powers conferred by Sub-section (1) and (2) of Section 4 of the juvenile Justice (Care and Protection of Children) Act, 2015 (No. 2 of 2016), the State Government, as per the Departmental Notification No. F 11-3/2013 / WCD/50, dated 26-09-2019 reconstituted the Juvenile Justice Board, Ambikapur by notifying Smt. Sarojani Janardan Khare, JMFC, Ambikapur as the Chairman (Principal Magistrate) of the Juvenile Justice Board, Ambikapur.

Due to maternity leave of Smt. Sarojani Janardan Khare from date 27-06-2020 to 23-12-2020, the state Government, hereby, appoints Mr. Dular Singh, JMFC, Ambikapur as the Chairman (Principal Magistrate) of the Juvenile Justice Board, Ambikapur till return of Smt. Sarojani Janardan Khare from maternity leave.

By order and in the name of the
Governor of chhattisgarh,


(TIRATH PRASAD LADIYA)
DEPUTY SECRETARY

GOVERNMENT OF CHHATTISGARH
WOMEN AND CHILD DEVELOPMENT DEPARTMENT